

खाद्य तथा कृषि मंत्री (श्री ए. प्र. जैन):

(क) ३५ गांव ।

(ख) ५१६ टन २ हंडरबेट ।

(ग) नाइट्रोजन वाले खादों को इस मंत्रालय द्वारा नियत की हुई पूल प्राईस (Pool Price) पर बेचा जाता है । इन के लिये सहायता नहीं दी जाती है । सुपर-फास्फेट, दिल्ली प्रवासन द्वारा २५ प्रतिशत की सहायता पर बेचा जाता है ।

International Convention of the Inter-Governmental Maritime Consultative Organisation

*1260. { Shri Assar:
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that International Convention of the Inter-Governmental Maritime Consultative Organisation came into force in April, 1958;

(b) the main features of this Convention;

(c) whether it has been ratified; and

(d) if so, when?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The Convention came into force on the 17th March, 1958.

(b) A statement giving the information is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 74.]

(c) India has not yet ratified the Convention.

(d) Does not arise.

Purchase of Tractors by C.T.O.

*1261. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether purchase of new tractors has been stopped by the Central Tractor Organisation; and

(b) if so, the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) Does not arise.

"Grow More Food" Campaign

*1262. { Shri Harish Chandra
Mathur:
Shri Sanganna:
Shri Vajpayee:
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any special drive and campaign for Grow More Food has been launched in some of the States;

(b) what is the nature of the campaign; and

(c) what has already been done in this direction by the various States?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, in nine States.

(b) and (c). A statement giving an outline of the Campaign is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 75.] Plans for the campaign were discussed with State representatives on the 18th August, 1958 and all the States concerned are taking action to mount the campaign on the lines indicated in the statement with variations to suit local conditions.

Interim Relief for Daily Rated Labour at Major Ports

*1263. Shri Anthony Pillai: Will the Minister of Transport and Communications be pleased to state:

(a) whether interim relief of rupees five per month was given to the daily rated labour at major ports in accordance with the interim award of the Second Pay Commission; and

(b) if so, the ports which have so increased the wages and ports which have not?

The Minister of State in the Ministry of Transport and Communications